

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Versus

M/s. ET Infra Developers Private ... Respondent
Limited.

Under Section: 73(4)

Order delivered on 12.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Chandra Shekhar Yadav, Ms. Gitansi Arora, Advocates for
Petitioner

ORDER

Renotify on 19.02.2021.



(T.S SINGH)
COURT OFFICER